

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4935
ANSWERED ON:09.12.2010
EXPLOSION ON RAILWAY TRACK
Choudhary Shri Bhudeo;Singh Shri Radha Mohan

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a bomb exploded recently near 'Sinh Dholi' railway station on the Samastipur-Muzaffarpur section;
- (b) if so, the details of loss of lives and property;
- (c) whether the Railways have inquired into it;
- (d) if so, the outcome thereof and action taken thereon; and
- (e) the steps taken to prevent such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) to (d) On 14.09.2010 at about 2.35 hrs, suspected Left Wing Extremists exploded one bomb on Railway track between Siho and Dholi stations in Samastipur - Muzaffarpur Section. Due to the explosion, one concrete sleeper got damaged and about 01 meter rail track got slightly bent. No death/injury of any person has been reported in this incident. A case vide crime no. 61/2010 dated 4.09.2010 under section 427/120B Indian Penal Code, 3/4 Explosive Substance Act, 25 (1B)A/26/35 Arms Act, 17 Criminal Law Act and 150/151 Railway Act against unknown person has been registered by Government Railway Police/ Muzaffarpur.

(e) Prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains is the statutory responsibility of the State Police, which they discharge through Government Railway Police (GRP) of the State concerned. As such the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police.

However, Railway Protection Force is deployed to effectively supplement the efforts of the State Governments to prevent such incidents.

The following measures are being taken by Railways:-

(i) Nominated trains are escorted by Government Railway Police (GRP) and Railway Protection Force (RPF) on the vulnerable sections/ areas.

(ii) Ministry of Home Affairs, Govt. of India has issued directions to the State Government of Andhra Pradesh, Chhattishgarh, Jharkhand, Madhya Pradesh, Orissa, Bihar, and West Bengal to make additional deployment of Civil Police, Government Railway Police (GRP) and Central Para Military Forces to avoid attacks on Railway infrastructure and avert any likely disasters.

(iii) Coordination meetings are held by the General Managers and Chief Security Commissioners/RPF at Zonal level and Divisional Railway Managers and Sr. Divisional Security Commissioner/RPF at Divisional level with the State Government and Districts Administrations respectively.

(iv) An Integrated Security System has been approved to strengthen surveillance mechanism over vulnerable Railway stations. In the first phase, it is being implemented at 202 such Railway stations.